COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 336 OF 2017 & IA NO. 895 OF 2017

Dated: 28th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Limited ... Appellant(s)

Vs.

Lanco Anpara Power Limited & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya Mr. Rajiv Srivastava Ms. Gargi Srivastava Ms. Garima Srivastava

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.

Mr. Avijeet Lala Ms. Soumya Prakash Ms. Shikha Pandey for R-1

Mr. C.K. Rai

Mr. Mohit Rai for R-2

<u>ORDER</u>

List this matter for hearing on $\underline{02.04.2018}$, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

pr/vt